

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/116/2016
NAME OF THE PETITIONER(S)	:	A.R. Rajasekar
NAME OF THE RESPONDENT(S)	:	M/s i Gen Power System Private Limited & 3 others
UNDER SECTION	:	111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMANATHAN G. V. MOHAN KUMAR	Counsel for Respondent	G. V. Mohan Kumar
2. Kumaran Chandra	Counsel for Petitioner	K. Anantha Padmanabha Swamy

ORDER

Counsel for the petitioner present. Counsel for respondents present. Counsel for petitioner prayed time to send private notice to R1. Time extended at request with a direction to file proof of service of notice by way of an affidavit. Put up on 27.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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